

fishery harbours at major ports arranging training of fishery operatives at Central Institute of Fisheries Nautical and Engineering Training, Cochin; processing of unconventional varieties of fish and test marketing of the same by Integrated Fisheries Project, Cochin; undertaking techno-economic survey of brackish water areas by central Institute of Coastal Engineering for Fishery, Bangalore for identifying suitable areas of brackish water aquaculture etc. The important Centrally Sponsored Schemes for fisheries development are Fish Farmers Development Agencies, National Fish Seed Development Programme, Development of Reservoir Fisheries, Integrated Brackish Water Fish Farm Development Motorisation of Traditional Craft including Scheme for reimbursement of excise duty on diesel oil for the benefit of mechanised fishing boats, Introduction of Improved Beach Landing Craft and Intermediate Craft, Assistance to State Level Federation/Corporations for undertaking inland fish marketing, construction of fishery harbours at minor ports etc.

The welfare schemes for fishermen are Group Accident Insurance Scheme for Active Fishermen and National Welfare Fund for Fishermen.

The total outlay for fisheries development including that for welfare of fishermen during 1990-91 is Rs. 30.60 crore. In addition to this, an amount of Rs. 10.36 crore is also to be spent on implementation of the scheme of reimbursement of Excise Duty on Diesel Oil.

Release of fund to states/Union Territories for various schemes which are being implemented by them, is made on the basis of physical progress of the schemes and hence no State-wise allocation of funds is made.

### **Use of Waste from FACT Ernakulam**

497. SHRI P.C. THOMAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Gypsum, the waste Bi-product from the fertilizer factory of FAT in Ernakulam district in Kerala is being put up to any use;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA VERMA): (a) to (c). A small portion of the waste by-product (Gypsum) from FACT plants is sold to cement units who make use of this in their process for manufacturing of cement. There is no downstream plant with FACT to convert the entire gypsum for any further profitable use.

### **Telephone Connection from Kottarakkara Telephone Exchange**

498. SHRI KODIKKUNNIL SURESH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications for telephone connections pending in the Kottarakkara Telephone Exchange; and

(b) the time which new Telephone Connections will be give to these applicants?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) 710 applications are pending for telephone connections in Kottarakkara telephone exchange.

(b) New telephone connections are

likely to be released for majority of those in waiting list at Kottarakkara telephone exchange by March, 1991.

**Compensation to Students of Chandra Sekhara Azad Agriculture University Kanpur Killed in Punjab**

499. SHRI KESHARI LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of students of the Chandra Sekhara Azad Agriculture University, Kanpur who were killed by terrorists in Patiala (Punjab) in November, 1989;

(b) whether compensation has been given to the next of kin of these students;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). Details in the regard are being collected and will be placed on the Table of the House as soon as possible.

[*Translation*]

**Fire in J.J Clusters in Delhi**

500. SHRI BALESHWAR YADAV:  
SHRI R.N. RAKESH:  
SHRI MADHAVRAO SCINDIA:  
SHRI M.V. CHANDRASHEKARA MURTHY:  
SHRI V. SREENIVASA PRASAD:  
SHRI MANIKRAO HODLYA GAVIT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether number of fire incidents have occurred in the J.J. Clusters in Delhi this year;

(b) if so, whether any inquiry has been conducted in this regard;

(c) if so, the causes of fire and if not, the reasons therefor;

(d) the number of persons who died in these fire accidents and the loss of property suffered therefrom;

(e) the details of compensation paid to the victims of fire; and

(f) the steps taken to prevent fire incidents in J.J. Clusters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) Magisterial inquiries into the incidents of fires in jhuggis of Motia Khan and near Old Yamuna Bridge were conducted. The Police conducted inquiries in other incidents.

(c) In majority of cases, fire started due to careless smoking/naked flames from burning anguishes/short circuit or spark from loose hanging electric wires, etc.

(d) 15 persons died. Loss of property has not been determined.

(e) Rs. 1,50,000 (@ Rs. 10,000/- per person) has been paid as ex-gratia payment to the next of kin of the deceased. Besides, an amount of Rs. 91,92,750/- has been disbursed as gratuitous relief.

(f) Delhi Administration has distributed pamphlets containing instructions in Hindi to be followed to obviate out-break of fire in jhuggi clusters.